LOK SABHA

Saturday, July 9, 1977 | Asadha 18, 1899 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. DEPUTY-SPEAKER in the Chair]

ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lck Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30h April, 1978."

MR. DEPUTY-SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thrity members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1978."

The motion was adopted.

(ii) PUBLIC ACCOUNTS COMMITTEE

SHRI RAVINDRA VARMA : I beg to move :

"That the members of this House do proceed to elect in the manner requried by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1978."

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MR. DEPUTY-SPEAKER : The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1978."

The motion was adopted.

SHRI RAVINDRA VARMA : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven membersfrom Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members fr m Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

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SHRI RAVINDRA VARMA : I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules f Procedure and Conduct of Business in Lck Sabha, fiften members from am ng themselves to serve as members of the Committee on Public Undertakings f r the term ending on the 30th April, 1978."

MR. DEPUTY-SPEAKER : The questi n is :

- "That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules f Procedure
 - 312B of the Rules I Procedure and Conduct of Business in Lok Sabha, fifteen members from am ng themselves to serve as members of the C mmittee on Public Undertakings for the term ending on the 30th April, 1978."

The motion was adopted.

SHRIRAVINDRA VARMA : I beg to m ve :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee n Public Undertakings of the House for the term ending on the 30th April, 1978, and do communicate to this House the names fithe members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

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(iv) Committee on the Welfare of Scheduled Castes and Scheduled Tribes

SHRIRAVINDRA VARMA : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty mombers from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on 30th April, 1978."

MR. DEPUTY-SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members in Lok Sabha, twenty members from am ng themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on 30th April, 1978."

The motion was adopted.

SHRI RAVINDRA VARMA : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to. Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1978, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.